

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 4<sup>th</sup> day of August, 2023

**No.HC.VII-17/2023/7325/A.** Hon'ble the Chief Justice of Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Utpal Rajkhowa, Registrar (Administration), Gauhati High Court, Guwahati, an officer in Grade-I of the Assam Judicial Service, as Registrar (Vigilance), Gauhati High Court, Guwahati in his Grade pay plus other allowances as admissible under the rules with effect from the date of assuming charge, vice Shri Romen Baruah transferred.

Shri Rajkhowa will hand over charge of his office to the Registrar General, Gauhati High Court and join his new assignment immediately.

**No.HC.VII-17/2023/7326/A.** Shri Romen Baruah, Registrar (Vigilance), Gauhati High Court, Guwahati is transferred and posted as Legal Remembrancer-cum-Secretary to the Government of Assam, Judicial Department, vice Shri Kuntal Sharma Pathak, being posted as Member (Processes) at the e-Committee, Supreme Court of India, on Deputation.

Shri Baruah will hand over charge of his office to the Registrar General, Gauhati High Court and proceed to join his new assignment immediately.

**No.HC.VII-17/2023/7327/A.** Smti Sangeeta Gogoi Bora, Presiding officer, Industrial Tribunal Dibrugarh, is transferred and posted at the same station as District & Sessions Judge, Dibrugarh vice Shri Satyajit Khound already transferred.

Smti Bora will hand over charge of her Court and office to the District & Sessions Judge, Dibrugarh and join her new assignment immediately.

**No.HC.VII-17/2023/7328/A.** Hon'ble the Chief Justice of Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Pijush Pratim Bairagi, Additional District & Sessions Judge No.1, Kamrup (M), Guwahati, an officer in Grade-I of the Assam Judicial Service, as Registrar (Administration), Gauhati High Court, Guwahati in his Grade pay plus other allowances as admissible under the rules with effect from the date of assuming charge, vice Shri Utpal Rajkhowa transferred as Registrar (Vigilance), Gauhati High Court.

Shri Bairagi will hand over charge of his Court and office to the District & Sessions Judge, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

**No.HC.VII-17/2023/7329/A.** Hon'ble the Chief Justice of Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Subhrangsu Dhar, Additional District & Sessions Judge, Dibrugarh, an officer in Grade-I of the Assam Judicial Service, as Officer on Special Duty, Gauhati High Court, Guwahati from the date he reports to the Registry as such, until further orders.

He will draw his salary and other allowances from his present place of posting, i.e. Dibrugarh.

**No.HC.VII-17/2023/7330/A.** Shri Sujit Kumar Ghosh, Additional District & Sessions Judge, FTC, No. 3, Kamrup (M), Guwahati is posted at the same station as Additional District & Sessions Judge, No. 1, Kamrup (M), Guwahati vice Shri Pijush Pratim Bairagi transferred.

Shri Ghosh will hand over charge of his Court and office to the District & Sessions Judge, Kamrup (M), Guwahati and join his new assignment immediately.

**No.HC.VII-17/2023/7331/A.** Shri Nayan Jyoti Dutta, Chief Judicial Magistrate, Hojai is transferred and posted as Civil Judge & Assistant Sessions Judge, Dima Hasao, Haflong vice Smti. Syeda Farida Afzal Zinnat, transferred.

Shri Dutta will hand over charge of his Court and office to the Sub-Divisional Judicial Magistrate (M), Hojai and proceed to join his new assignment immediately.

**No.HC.VII-17/2023/7332/A.** Smti Panchali Shyam, Counsellor, Family Court No. 2, Kamrup (M), Guwahati is posted at the same station as Civil Judge & Assistant Sessions Judge, No. 2, Kamrup (M) vice Smti. Achma Rahman transferred.

Smti Shyam will hand over charge of her Court and office to the Principal Judge, Family Court No. 2, Kamrup (M), Guwahati and join her new assignment immediately.

**No.HC.VII-17/2023/7333/A.** Shri Ajoy Kumar Basumatary, Chief Judicial Magistrate, West Karbi Anglong, Hamren is transferred and posted as Chief Judicial Magistrate, Dhubri vice Shri Dewan Mubasshir Hussain transferred.

Shri Basumatary will hand over charge of his Court and office to the District & Sessions Judge, West Karbi Anglong, Hamren and proceed to join his new assignment immediately.

**No.HC.VII-17/2023/7334/A.** Shri Obang Mize, Counsellor, Family Court No. 3, Kamrup (M), Guwahati is posted at the same station as Counsellor, Family Court No. 2, Kamrup (M) vice Smti Panchali Shyam transferred.

Shri Mize will hand over charge of his Court and office to the Principal Judge, Family Court No. 3, Kamrup (M), Guwahati and join his new assignment immediately.

**No.HC.VII-17/2023/7335/A.** Shri Dewan Mubasshir Hussain, Chief Judicial Magistrate, Dhubri is transferred and posted as Chief Judicial Magistrate, West Karbi Anglong, Hamren vice Shri Ajay Kumar Basumatary transferred.

Shri Hussain will hand over charge of his Court and office to the Additional Chief Judicial Magistrate, Dhubri and proceed to join his new assignment immediately.

**No.HC.VII-17/2023/7336/A.** Smti. Syeda Farida Afzal Zinnat, Civil Judge & Asstt. Sessions Judge, Dima Hasao, Haflong is transferred and posted as Chief Judicial Magistrate, Hojai, vice Shri Nayan Jyoti Dutta transferred.

Smti Zinnat will hand over charge of her Court and office to the District & Sessions Judge, Haflong and proceed to join her new assignment immediately.

**No.HC.VII-17/2023/7337/A.** Smti. Achma Rahman, Civil Judge & Asstt. Sessions Judge, No. 2, Kamrup (M), Guwahati is transferred and posted as Secretary, District Legal Services Authority, Dhubri vice Shri Surajit Baruah transferred.

Smti Rahman will hand over charge of her Court and office to the District & Sessions Judge, Kamrup (M), Guwahati and proceed to join her new assignment immediately.

**No.HC.VII-17/2023/7338/A.** Smti. Meenakshi Sarmah, Additional Chief Judicial Magistrate, Dhubri is transferred and posted as Counsellor, Family Court No. 3, Kamrup (M), Guwahati vice Shri Obang Mize transferred.

Smti Sarmah will hand over charge of her Court and office to the Chief Judicial Magistrate, Dhubri and proceed to join her new assignment immediately.

**No.HC.VII-17/2023/7339/A.** Shri Surajit Baruah, Secretary, District Legal Services Authority, Dhubri is posted at the same station as Addl. Chief Judicial Magistrate, Dhubri vice Smti. Meenakshi Sarmah transferred.

Shri Baruah will hand over charge of his office to the District & Sessions Judge, Dhubri and join his new assignment immediately.

**No.HC.VII-17/2023/7340/A.** The following officer is not entitled to Travelling Allowance in the spirit of SR 241, Division XII of FR & SR as she is transferred on representation:-

- i) Smti. Meenakshi Sarmah.

By Order,  
Sd/- *Aparna Ajitsaria,*  
**REGISTRAR GENERAL**

Memo No. HC.VII-17/2023/ **7341-7379/A.** Dated 04.08.2023

Copy to:-

1. The L.R.-cum- Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action.
2. The Commissioner & Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati, for information and necessary action.
3. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
4. The District and Sessions Judge, \_\_\_\_\_
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
6. The Principal Judge, Family Court, No.I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta
7. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
8. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
9. The Presiding Officer, STAT & Member, MACT, NO.1, Kamrup, Guwahati
10. The Special Judge, Assam, Guwahati
11. The Special Judge, CBI & NIA, Assam, Guwahati

**12.** The Member-Secretary, Assam State Legal Services Authority, Guwahati.

He is requested to release the following officer from the post of District Legal Services Authority as per Notification:

Shri Surajit Baruah

He is also requested to appoint the following officers as Secretary, District Legal Services Authority as per Notification:

Smti. Achma Rahman

- 13.** The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur/Goalpara/ Kamrup, Amingaon
- 14.** The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati
- 15.** Shri Utpal Rajkhowa, Registrar (Administration), Gauhati High Court
- 16.** Shri Romen Baruah, Registrar (Vigilance), Gauhati High Court
- 17.** Smti. Sangeeta Gogoi Bora, Presiding Officer, Industrial Tribunal, Dibrugarh
- 18.** Shri Pijush Pratim Bairagi, Additional District & Sessions Judge No.1, Kamrup (M)
- 19.** Shri Subhrangsu Dhar, Additional District & Sessions Judge, Dibrugarh
- 20.** Shri Sujit Kumar Ghosh, Additional District & Sessions Judge No.3, (FTC), Kamrup (M)
- 21.** The Addl. District & Sessions Judge, Dibrugarh
- 22.** The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
- 23.** The Chief Judicial Magistrate, \_\_\_\_\_
- 24.** Shri Nayan Jyoti Dutta, Chief Judicial Magistrate, Hojai
- 25.** Smti. Panchali Shyam, Counsellor, Family Court No.2, Kamrup(M), Guwahati,
- 26.** Shri Ajoy Kumar Basumatary, Chief Judicial Magistrate, West Karbi Anglong, Hamren
- 27.** Shri Obang Mize, Counsellor, Family Court No.3, Kamrup(M), Guwahati
- 28.** Shri Dewan Mubasshir Hussain, Chief Judicial Magistrate, Dhubri
- 29.** Smti. Syeda Farida Afzal Zinnat, Civil Judge-cum-Assistant Sessions Judge, Dima Hasao
- 30.** Smti. Achma Rahman, Civil Judge-cum-Assistant Sessions Judge No.2, Kamrup (M)
- 31.** Smti. Meenakshi Sarmah, Additional Chief Judicial Magistrate, Dhubri
- 32.** Shri Surajit Baruah, Secretary, DLSA, Dhubri
- 33.** The Joint Secretary, Judicial Department, Government of Assam
- 34.** The Sub-Divisional Judicial Magistrate (M), Hojai
- 35.** The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
- 36.** The Administrative Officer (J) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
- 37.** The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
- 38.** The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
- 39.** The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

*Aparna Jyotsna* 4.8.2023  
**REGISTRAR GENERAL**  
**GAUHATI HIGH COURT, GUWAHATI**